

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

Original Application No. 330/1341/2012

Dated: This the 01st day of February 2021.

PRESENT:

HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)

Panna Lal Elect. (HS) S/o Late Sri Sita Ram, R/o Village and Post Puramufti, behind Thanal, District Allahabad.

. . . Applicant

By Adv: Shri Mithilesh Kumar Tiwari (absent)

V E R S U S

1. The Union of India through Ministry of Defence, CWE, AE, Tughalakabad, New Delhi.
2. The Controller of Defence Accounts (Funds), Defence Accounts Department, Meerut Cantt., U.P.
3. The JCDA (Funds) Meerut Cantt., Meerut, U.P.
4. The Assistant Account Officer (A.AO) GE A.F. Bamrauli.

. . . Respondents

By Adv: Shri Subhash Chandra Mishra

O R D E R

By HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)

1. No one is present on behalf of applicant even in revised call. Shri Subhash Chandra Mishra, learned counsel for the respondents is present.
2. The matter pertains to the 2012 and is critically old. It appears that due to efflux of time, the matter may have become infructuous. Therefore, the applicant has lost interest in pursuing it.

3. Under these circumstances, the O.A. is dismissed for want of prosecution. No costs.
4. Copy of order be given to learned counsel for the respondents, as prayed.

(Justice Vijay Lakshmi)
Member (J)

Manish/-